

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.560/2014
In
OA 51/2014**

this the 21st day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Pradip Kumar S/o Shri Lakhan Prasad,
R/o E-311, Barra-8, Kanpur.
2. Shikhar Rastogi S/o late Shri Jagmohan Rastogi,
R/o B-28, Pocket-5, KV-2, Sec.82, Noida.
3. Chander Prakash S/o Late Sh. Mohan Lal Sundriyal,
R/o H.No.721, Gali No.2, Sophipur, Roorkee Road,
Meerut-250001.
4. Vinod Kumar S/o late Rajendra Prasad,
R/o A-406, Pragati Vihar Hostel,
Lodhi Road, New Delhi.
5. Bharat Bhushan S/o Telu Ram,
R/o 60/2 Sec.3, DIZ Area,
New Delhi.
6. Shyam Narayan s/o late Shanker Pal Sharma
R/o B-359, Brij Vihar, Ghaziabad (U.P.).
7. Sanjay Kumar Tyagi S/o Om Prakash Tyagi,
R/o 458B/3A, Ward-3, Kaveri Appts,
Mehrauli, New Delhi.
8. Anil Kumar Garg S/o Jai Prakash Garg,
R/o F-1, KI-163, Kavi Nagar,
Ghaziabad (U.P.).
9. Manoj Kumar Chauhan S/o D.S. Chauhan,
R/o Flat No.147, Pocket-2, Sector-19,
Dwarka, New Delhi.
10. Lalsa Prasad S/o late Paltoor Ram,
R/o C-3/15, Radio Colony,
Kingsway Camp, Delhi-09.

11. Santosh Kumar S/o Shri Timar Singh,
Flat No.241, Pocket F, Sec.B/2,
Narela, Delhi-40.
12. Anil Kumar S/o Shri Mange Ram,
R/o 75, Harsukh CGHS Ltd., Plot 4,
Sector-7, Dwarka, New Delhi-75.
13. B.S. Arya S/o Sh. Prithvi Singh,
r/o 290, New Roshanpura, Najafgarh,
New Delhi-110043.
14. Suresh Chandra S/o Sh. Ram Rattan,
R/o Flat No.127, Sector A-10, Pocket-4,
Narela, New Delhi.
15. Kiran Tikoo Kaul D/o Lt. Sh. Janki Nath Tikoo
R/o C-503, Steller Green, Sector-44, Noida (U.P.).
16. Keshav Chand s/o Jaswant Singh,
R/o Flat No.127, Sector A-10, Pocket-4,
DDA Flat, Narela, New Delhi-40.
17. Keshav Kumar S/o late Sh. Ganga Ram,
R/o 181, Lambini Apartment, Kaushambi,
Sector-14, Ghaziabad (U.P.).Petitioners

(By Advocate: Shri Yogesh Sharma)

Versus

1. Shri Bimal Julka
Secretary
Ministry of Information and Broadcasting
Govt. of India, Shastri Bhawan
New Delhi – 110 001.
2. Ms. Vijya Lakshmi Chhabara
Director General
Doordarshan, Doordarshan Kendra
Doordarshan Bhawan
Mandi House, Copernicus Marg, New Delhi.
3. Shri F.Shaharyar
Director General
All India Radio
Akashwani Bhawan, Sansad Marg
New Delhi. Respondents.

(By Advocate:Shri Sameer Aggarwal for R-1
Shri S.M.Arif for R-2 & 3)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. Since, the respondents have complied with the order of this Tribunal by passing a speaking order dated 13.10.2015, nothing survives in the Contempt Petition. Accordingly, the CP is closed. Notices are discharged. However, applicant is at liberty to question the order now passed by the respondents, if they are still aggrieved, in accordance with law. No costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

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